

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.15549 of 2025**

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M/s Jai Mata Di Enterprises

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

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**Appearance :**

For the Petitioner/s	:	Mr. Satyabir Bharti, Sr. Advocate Ms. Kanupriya, Advocate Ms. Aastha Prakash, Advocate Mr. Abhishek Anand, Advocate
For the State	:	Mr. Deeptak Kumar, AC to GP-4
For the BSMCL	:	Mr. Ranjeet Kumar Pandey, Advocate
For the Mines	:	Mr. Naresh Dikshit, Spl. P.P. Mr. Brij Bihari Tiwari, Advocate Ms. Shruti Singh, Advocate

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**CORAM: HONOURABLE MR. JUSTICE SANDEEP KUMAR**  
**ORAL ORDER**

8      13-01-2026                      Heard the parties.

2. Written notes of argument has been filed by the parties.

3. Judgment reserved

**(Sandeep Kumar, J)**

P. Kumar

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